

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2591
ANSWERED ON:28.07.2014
PROTECTION FROM MAN MADE DISASTERS
Bharathi Mohan Shri R.K.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has made certain recommendations to the Government to protect the common man from man-made disasters;
- (b) if so, the details thereof;
- (c) if not, the reasons thereof; and
- (d) the time by which these recommendations are likely to be implemented?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) No, Madam.
- (b) Does not arise.
- (c) The Law Commission of India will submit its report once response from all the stakeholders is received.
- (d) Does not arise.